

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 383 OF 1996

Applicant(s) Titendra Kumar

Respondent(s) VOI & Ors.

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

4-2-98

None present for the applicant.

Vide order sheets dated 17th of March, 1997 and 21st July, 1997, the learned counsel for the applicant was directed to produce the original of annexures A/2 and A/3. Thereafter, the case was ^{fixed} ~~placed~~ on various dates but in absence of formation of Division Bench, the case could not come up. In any case, in compliance of the orders, the learned counsel for the applicant has not placed the requisite documents on record. Even today none is present on behalf of the applicant. Therefore, the case is dismissed for non-prosecution.

Copy of order along with OP petition sent to R3 by Regd No. 426 to 50 vide No. 426-2-98 dt 26-2-98

me 23/7/98

Copy of order sent to counsel for pet by Regd AD vide No. 23

10-2-98

me 10/2/98

Gopal Singh
Gopal Singh
Adm. Member

A. K. Mishra
A. K. MISHRA
न्यायिक सदस्य
JUDL. MEMBER